Dated: 20.10.2008.

## HON'BLE MR M. KANTHAIAH, MEMBER (J) HON'BLE DR A.K. MISHRA, MEMBER (J)

App:

None.

Resp:

None.

Applicant counsel sent adjournment application. This matter is coming for hearing even as last chance but the applicant counsel sent an application seeking adjournment, as a last chance. Time is granted till 10.11.2008 finally for hearing. In default, their arguments will be closed and no adjournment slip will be entertained.

MEMBER (A)

MEMBER (J)

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10-11-08

Hon's & M. Kentheuch, M(5)

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